

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 230
(CAA)-05/ND/2023

IN THE MATTER OF:

Anjaneya Mercantile Pvt.Ltd with Globus Projects Pvt.Ltd ... **Applicant/Petitioner**

Under Section: -230-232

Order delivered on 12.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Pranam Jain, Adv. Gursat Singh, Adv. and Adv. Gagan Gulati

For the Respondent :

For the RD : Adv. Shankari Mishra, Jyoti Khurana

For the Liquidator : Adv. Shankari Mishra

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

As prayed by the Ld. Counsel appearing for the Applicants, two weeks' time is granted for filing reply to objection raised on behalf of the Regional Director.

List on 31.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)